

SPECIAL BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1267(KB)2019
IA(I.B.C)/747(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	PUNJAB NATIONAL BANK VS VISA RESOURCES INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For the Liquidator

Mr. Patita Paban Bishwal, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/747(KB)2023

2. This IA has been filed for placing on record a progress report. Progress report is annexed at page 30 onward. This IA is accompanied by an affidavit of the liquidator at page 45. Progress report is taken on record. This IA accordingly allowed and disposed of.
3. Post this matter for further progress report on 04.07.2023.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**